

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:2137
ANSWERED ON:20.07.2009
SETTING UP OF NEW OFFICES OF EPF COMMISSIONER
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Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the details of norms followed for setting up of new offices of Employees' Provident Fund (EPF) Commissioner;
- (b) the number of complaints received regarding violation of such norms during each of the last three years and the current year, State-wise; and
- (c) the remedial measures/action taken by the Government in this regard?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT)

- (a): The opening of New Offices is governed by the parameters recommended by National Productivity Council and approved by the Executive Committee of Central Board of Trustees (EPF). The norms have been formulated keeping in view concentration of Industries, expected workload in accounts as well as compliance with a view to maximize efficient and effective delivery. Executive Committee, Central Board of Trustees (EPF) is competent to consider such proposals for opening of offices in Employees' Provident Fund Organisation.
- (b): No complaints have been received/reported regarding violation of such norms.
- (c): Does not arise in view of (b) above.